

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1238
TO BE ANSWERED ON 08.12.2021**

REVIEWING OF SKILL DEVELOPMENT TRAINING CENTRES BY NSDC

1238. SHRI IRANNA KADADI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government has reviewed the functioning of Skill Development Training Centres set up in various States/UTs by the National Skill Development Corporation (NSDC) in the country and if so, the details thereof;
- (b) whether Government has collected details of Skill Development and Training Centres set up or proposed to be set up in Karnataka and if so, the details thereof;
- (c) the number of students provided training by these Skill Development Centres across the country during the last five years; and
- (d) the total number of students provided employment in Government and private institutions, State/UT-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)**

(a) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing its flagship scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for imparting skill development training to youth across the country. Under Central component of PMKVY, training is being imparted through National Skill Development Corporation (NSDC) by its Training Centres (TCs) including Pradhan Mantri Kaushal Kendras (PMKKs). The TCs are accredited and affiliated through single online platform i.e. Skill India Portal (SIP). The short term training is being implemented through these TCs. Further, Ministry promotes establishment of model and aspirational skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) in every district for imparting skill training in Public Private Partnership (PPP) mode throughout the country.

Under PMKVY, there are various provisions for monitoring of TC as well as candidates. The life cycle of training process of candidates (enrollment-training-assessment-certification-placement) is tracked or monitored on real-time basis through the Skill India Portal (SIP) which is linked with Aadhaar enabled biometric attendance. TCs are being monitored effectively through various methodologies such as self-audit reporting, call validations, surprise visits, etc. Appraisal of the on-going schemes and consequent improvements is an ongoing process and PMKVY Monitoring Committee reviews and formulate framework on the critical cases related to monitoring issues of the stakeholders.

Further, in order to improve the monitoring under PMKVY, District Skill Committee (DSC) is being involved and entrusted with the monitoring under PMKVY 3.0. DSC acts as an on-ground monitoring agency for conducting inspection of TCs.

(b) Presently, 36 PMKKs are allocated in the State of Karnataka and out of which, 35 PMKKs have been established. The details of the PMKVY TCs including PMKKs are captured on the Skill India Portal. As on 21.11.2021, 1,013 training centres (including 35 PMKKs) have imparted training in the State of Karnataka.

(c) Under PMKVY, in the last five years (i.e. 2016-21), 1.13 crore candidates have been trained/oriented across the country by Skill India PMKVY TCs (including PMKKs).

(d) PMKVY has two training components, namely, Short Term Training (STT) and Recognition of Prior Learning (RPL). Under PMKVY, placement opportunities are being provided to STT certified candidates, while RPL does not mandate placements as it recognizes the existing skills of candidate. Since inception i.e. 2015, till 21.11.2021, 53.26 lakh candidates have been certified under STT; out of which, 23.59 lakh candidates have been provided with the placement across the country. The State-wise number of candidates trained, certified and placed under PMKVY-STT, as on 21.11.2021 since inception, is given at *Annexure*.

State-wise number of candidates trained, certified and placed under PMKVY-STT, as on 21.11.2021 since inception:

SNo.	State/UTs	Trained	Certified	Placed
1	Andaman & Nicobar Islands	3,082	1,713	124
2	Andhra Pradesh	3,00,766	2,46,726	1,09,832
3	Arunachal Pradesh	35,166	27,229	11,104
4	Assam	1,83,932	1,36,671	58,626
5	Bihar	3,62,416	2,70,255	1,18,245
6	Chandigarh	18,591	14,789	6,202
7	Chhattisgarh	1,23,725	89,511	26,914
8	Delhi	2,50,242	1,99,921	76,407
9	Goa	3,942	2,483	1,103
10	Gujarat	1,90,272	1,46,261	67,682
11	Haryana	3,89,044	3,17,756	1,58,401
12	Himachal Pradesh	92,457	75,169	26,267
13	Jammu And Kashmir	1,39,941	1,16,354	51,622
14	Jharkhand	1,09,512	78,002	26,377
15	Karnataka	2,26,492	1,77,546	73,346
16	Kerala	91,953	69,311	24,461
17	Ladakh	2,174	1,671	944
18	Lakshadweep	150	79	0
19	Madhya Pradesh	5,74,947	4,51,640	2,12,919
20	Maharashtra	3,28,921	2,42,902	79,121
21	Manipur	45,490	36,831	15,162
22	Meghalaya	30,989	22,642	11,366
23	Mizoram	23,738	17,719	8,935
24	Nagaland	23,983	17,734	5,777
25	Odisha	2,00,128	1,53,070	69,868
26	Puducherry	22,463	19,408	10,381
27	Punjab	3,09,992	2,57,789	1,26,810
28	Rajasthan	4,72,561	3,92,626	1,81,152
29	Sikkim	10,940	8,247	3,534
30	Tamil Nadu	3,91,159	3,11,652	1,69,704
31	Telangana	2,68,992	2,22,811	1,11,832
32	The Dadra & Nagar Haveli and Daman & Diu	5,812	4,562	2,785
33	Tripura	53,725	41,124	16,829
34	Uttar Pradesh	9,98,246	7,89,481	3,29,991
35	Uttarakhand	1,31,194	1,03,232	51,999
36	West Bengal	3,47,656	2,61,080	1,13,287
	Grand Total	67,64,793	53,25,997	23,59,109
